

various measures to improve the economic viability of the sugar factories in order to enable them to pay remunerative cane price to the farmers. Besides this, financial assistance is also provided to the sugar factories from the Sugar Development Fund at a concessional rate of interest for development of sugarcane.

**Release of Fund from Sugar Development Fund for Andhra Pradesh**

2307. SHRI MENTAY PADMANABHAM : Will the Minister of FOOD be pleased to state :

(a) whether it is a fact that Government of Andhra Pradesh has sought release of approximately Rs. 1060 lakhs from the Sugar Development Fund for revival of sick sugar units at Bobbili Seethanagaram and Nizam Sugar Limited in Andhra Pradesh; and

(b) if so, what steps Government propose to take to grant and release the full amount as demanded by the Government of Andhra Pradesh ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAD) : (a) Yes, Sir. M/s. Nizam Sugar Factory Ltd., Andhra Pradesh had applied for a loan of Rs. 1060 lakhs from the Sugar Development Fund for rehabilitation of their unit at Bobbili Seethanagaram.

(b) The Sugar Undertaking has been sanctioned SDF loan of Rs. 789.44 lakhs, which is the maximum amount admissible under the guidelines, from the Sugar Development Fund for modernisation/rehabilitation. Out of this, Rs. 690.76 lakhs has already been released to the undertaking.

भारतीय खाद्य निगम के कब्जे में भवन

2308. डॉ० नौनिहाज सिंह : क्या खाद्य मंत्री यह बताने की कृपा करेंगे कि :

Statement

List of Sugar Factories, State-wise, who have been Sanctioned Loans from the Sugar Development Fund during 1992-93

S. No.	Name of the Mill	Amount sanctioned (Rs. in lakhs)
1.	2	3

**(I) LOANS FOR SUGARCANE DEVELOPMENT :**

**Andhra Pradesh :**

1. Shri Vaani Sugars and Industries Ltd., Chittoor, A.P.

270.45

(क) भारतीय खाद्य निगम द्वारा पट्टा आधार पर किराये पर लिए गए भवनों की राज्य-वार तथा संघ राज्य क्षेत्र-वार संख्या कितनी है;

(ख) गत तीन वर्षों के दौरान उनमें से कितने भवनों को खाली कर दिया गया है अथवा प्रकान-मालिकों द्वारा खाली करा लिया गया है;

(ग) भारतीय खाद्य निगम के कब्जे वाले भवनों को खाली कराने के संबंध में कितने मामलों में मुकदमेबाजी चल रही है; और

(घ) इन भवनों को खाली कराने के संबंध में भवनों के मालिकों से कितने अभ्यावेदन प्राप्त हुए हैं ?

खाद्य मंत्रालय के राज्य मंत्री (श्री कल्प नाथ राय) :

(क) से (घ) भारतीय खाद्य निगम के जोनल कार्यालयों से सूचना एकत्रित की जा रही है।

**Sugar Mills Assistance by Sugar Development Fund**

2309. SHRI GOPAL SINGH G. SOLANKI : Will the Minister of FOOD be pleased to state :

(a) whether Government have been extending assistance to States' Sugar Mills through Sugar Development Fund; and

(b) if so, in what manner the said assistance was provided last year State-wise, together with the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAJ) : (a) Yes, Sir. Loans from Sugar Development Fund are provided to sugar mills for development of sugarcane in their area of operation and for modernisation/rehabilitation of their plant and machinery.

(b) A list, giving the names of sugar factories State-wise, who have been sanctioned loans from the Sugar Development Fund during 1992-93, is attached as statement.